

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.86987/2019 in Civil Appeal No(s).5752/2011

M/S. PFIZER LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.
(For early hearing)

Respondent(s)

Date : 29-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. C.U. Singh, Sr. Adv.
 Mr. P.V. Dinesh, AOR
 Mr. Mukund P. Unny, Adv.
 Ms. T.P. Sindhu, Adv.

For Respondent(s)
No.1 Mr. Samar Vijay Singh, AOR

No.2 Mrs. Mona K. Rajvanshi, AOR
 Mr. Ashwani Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List in the month of September, 2019, before
appropriate Bench.

Application for early hearing is disposed of.

(Anand Prakash)
Branch Officer

(Sarita Purohit)
AR-cum-PS